

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ASHOK MENON

Petition(s) for Special Leave to Appeal (Cr1) No(s).4016-4017/2009

KIRAN AGGARWAL

Petitioner(s)

VERSUS

STATE OF PUNJAB & ANR.

Respondent(s)

(With appln(s) for stay and office report)

Date: 06/01/2010 These Petitions were called on for hearing today.

For Petitioner(s)

Ms. Shalu Sharma,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Respondent No.1 has been served, but there is no appearance for that Respondent. Issue fresh notice to Respondent No.2 by Registered Post AD.

List the matter on 15.02.2010.

(Ashok Menon)
Registrar

PS